

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 418/2021
WITH
ORIGINAL APPLICATION NO. 447/2021**

IN THE MATTER OF:
TILAK RAJ ADHANA & ORS.

...APPLICANT

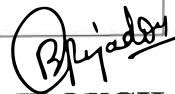
Versus

STATE OF UP & ORS.

...RESPONDENT

I N D E X

| S.NO. | PARTICULARS | PAGE NO. |
|--------------|--|-----------------|
| 1. | RESPONSE ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER DATED 18.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI. | 1-5 |
| 2. | A COPY OF THE INSPECTION REPORT IN COMPLIANCE OF THE ORDER DATED 18.09.2024 IS BEING ANNEXED HEREWITH AS ANNEXURE 1. | 6-32 |


THROUGH
BHANWAR PAL SINGH JADON
COUNSEL FOR
UPPCB (NGT)
EMAIL- bhanwar09jadon@gmail.com

DATE:15-10-2024

PLACE: GHAZIABAD.

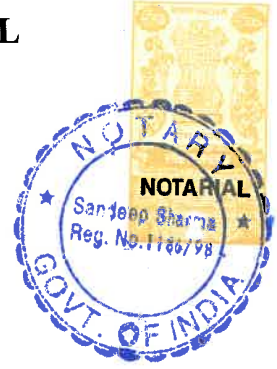
BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 418/2021

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IN THE MATTER OF:

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RESPONSE ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE OF THE ORDER DATED 18.09.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal vides its order dated 18.09.2024 directed as under:

"...2. Learned Counsel appearing for project proponent, however, drew our attention to page no. 1109 and onwards to show date-wise generation 2 of wet ash from 01.01.2024 and its transportation which shows that in a single day same vehicle number has transported fly ash for number of times, quantity loaded in the same vehicle also vary, for example in vehicle no. UP14-4842, loaded quantity of fly ash varies from 41.10 to 72.00. Similarly, in vehicle no. UP14T-8149, net weight/quantity loaded vary from 36.30 to 80.50. Movement of the vehicles are within a short span of less than one and a half hours to two hours.

3. XXXXX



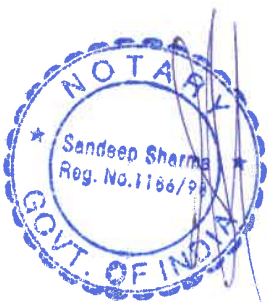
15 OCT 2024

4. *Entire information ex-facie does not appear to be reliable and we feel that it requires verification. We, accordingly, direct Regional Officer, UPPCB to verify above vehicles, alleged trollies attached thereto, capacity/ tare & laden weight, persons who owned those vehicles shall also be examined. Requisite report shall be submitted with regard to correctness of entries on page no. 1109 and onwards by filing a supplementary reply within three weeks....”*

2. That in pursuance to the above direction a joint team of the officials of the Uttar Pradesh Pollution Control Board (hereinafter referred to as “UPPCB”) has visited the site of the Project Proponent, in question, on 01.10.2024 and conducted the inspection in presence of the Project Proponent Shri M. C. Tyagi, Manager and Shri Devendra Sishodiya, contractor for fly ash management (Sishodiya Construction), located at C-437, Mahendra Puri, Modinagar, Ghaziabad.

A copy of the inspection report in compliance of the Order dated 18.09.2024 is being annexed herewith as **ANNEXURE 1**.

3. That it was observed that Sishodiya Construction was contracted for handling, shifting, and disposing of wet fly ash collected from venturi scrubbers at a sugar mill. The fly ash was transported via manually operated and hydraulic trolleys with capacities of approximately 80 q. and 35 q., respectively, and disposed of in a low-lying area leased from Shri Mohit Sharma and other residents of Sikri Kalan, Modinagar. At the time of inspection, no operational vehicles were present on-site due to the off-season, but a tractor (UP14AW-8639) with a hydraulic trolley was provided for capacity verification. The vehicle's tare weight was recorded at 31.1 q., and after filling with fly ash, its gross weight reached 60.2 q., with the net weight of the ash being 29.10 q.
4. That during the inspection, it was told that five tractors and ten trolleys were used during the operational phase, however, no documentation for these vehicles was presented. However, records from November 2023 onward were randomly checked and found correct in accordance with the records provided on page 1109 and onwards, as confirmed by weigh



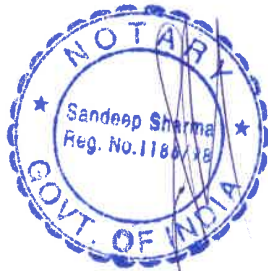
15 OCT 2024

slip and gate pass. The records revealed that the maximum quantity of fly ash disposed of in a single movement was 150 q., using a dumper/truck (UP14HT-3729) on 04.11.2023, though no supporting documents for this vehicle were provided. Photographs taken during the inspection and weigh slip are annexed with the inspection report (ANNEXURE 1).

5. That it is pertinent to mention that verification of vehicles/trolleys mentioned in logbook of unit could not be done due to non-availability of vehicles, and alleged trolleys attached there to due to off season. Furthermore, the examination of persons who owned the vehicles could not be carried out due to their unavailability.
6. That in pursuance to the directions passed by this Hon'ble Tribunal the above response along with its respective annexure is submitted before this Hon'ble Tribunal for perusal and kind consideration.

DATE: 15.10.2024

PLACE: Ghaziabad.



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ORIGINAL APPLICATION NO. 418/2021
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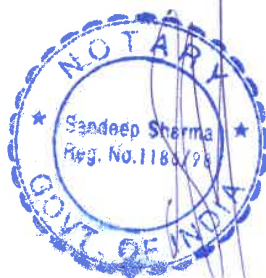
STATE OF UP & ORS.

...RESPONDENT

AFFIDAVIT

I, Vikas Mishra aged about 45 years, S/o G.S. Mishra R/o F-1101, Pearl Court, Ramprastha Green, Vaishali, Ghaziabad, do hereby solemnly affirm and state as under:-

1. That I in the abovementioned capacity fully and well conversant with the facts and circumstances of the case and competent to swear the present Affidavit.
2. That I have gone through the contents of the accompanying compliance report and the contents of the same are true and correct as per my knowledge based on record and legal knowledge obtained.
3. That the Annexures annexed to the present accompanying compliance report are correct and true copy to my knowledge and belief on the basis of the records.



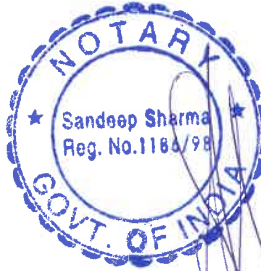
15 OCT 2024


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VERIFICATION

Verified at Ghaziabad on this 15th day of October, 2024, that the contents of the above affidavit from paragraphs 1 to 6 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT



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(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)

15 OCT 2024

ANNEXURE-1

Inspection report of M/s Modi Industries Ltd. (Modi Sugar), Modinagar, Ghaziabad in respect to the Hon'ble National Green Tribunal order passed on dated 18.09.2024 in OA No. No. 418/2021 (IA NO 66/2024, IA NO 52/2023) and 447/2021 Tilak Raj Adhana and Ors Vs State of Uttar Pradesh.

1. Background

The Hon'ble National Green Tribunal vide its order dated 18.09.2024 has made following observations: -

".....2. Learned Counsel appearing for project proponent, however, drew our attention to page no. 1109 and onwards to show date-wise generation 2 of wet ash from 01.01.2024 and its transportation which shows that in a single day same vehicle number has transported fly ash for number of times, quantity loaded in the same vehicle also vary, for example in vehicle no. UP14-4842, loaded quantity of fly ash varies from 41.10 to 72.00. Similarly, in vehicle no. UP14T-8149, net weight/quantity loaded vary from 36.30 to 80.50. Movement of the vehicles are within a short span of less than one and a half hours to two hours.

4. Entire information ex-facie does not appear to be reliable and we feel that it requires verification. We, accordingly, direct Regional Officer, UPPCB to verify above vehicles, alleged trollies attached thereto, capacity/ tare & laden weight, persons who owned those vehicles shall also be examined. Requisite report shall be submitted with regard to correctness of entries on page no. 1109 and onwards by filing a supplementary reply within three weeks....."

2. Compliance/ Action taken by UPPCB

In compliance of aforesaid direction of this Hon'ble Tribunal, a prior intimation (through telephonic conversation) was given to project proponent of M/s Modi Industries Ltd. (Modi Sugar), Modinagar, Ghaziabad regarding proposed site visit on dated 01.10.2024 by officials of UPPCB, Ghaziabad for verification of said



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vehicles, alleged trolleys there to capacity/tare & laden weight, persons who owned those vehicles etc.

Accordingly, site inspection was carried on dated 01.10.2024 in presence of project proponent Shri M.C. Tyagi, Manager and Shri Devendra Sishodiya, Contractor for fly ash management (Sishodiya Construction), C-437, Mahendra Puri, Modinagar, Ghaziabad. During visit following findings were observed:-

- 1) The project proponent has awarded contract to Sishodiya Construction having its address C-437, Mahendra Puri, Modinagar, Ghaziabad for the handling, shifting and disposal of wet fly ash of ventury scrubbers.
- 2) The wet fly ash was collected by contractor through trolleys for land filling in low lying area measuring 1.0 Acre bearing Khasra No- 615 for which project proponent has taken on lease from Shri Mohit Sharma S/o. Shri Om Sharma and other residents of Village Sikri Kalan, Modinagar, Ghaziabad.
- 3) During inspection it was informed by contractor that during operational phase of sugar mill fly ash generated from Boilers is collected through ventury wet scrubber in wet form in different type of trolleys. It was also informed that there were two types of trolleys (Manually operated & Hydraulic) which was used in disposal of fly ash. Capacity of manually operated trolley & hydraulic trolley is reported to be approx. 80 Qtl. and 35 Qtl. respectively. It was informed that there were more than one trolley and they were filled in one after the other.
- 4) During inspection project proponent informed that due to off season, presently no fly ash and no vehicle/tractor trolley is available at site and all vehicles deployed by contractor during operational phase are sent back to their owners. Contractor was asked to provide those vehicle/trolley and their driver details mentioned in logbook of fly ash for assessment/ verification of capacity/tare and laden weight by them, but contractor could not provide the same at the time of inspection.



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- 5) At the time of inspection contractor has provided only one tractor (UP14AW-8639) with attached hydraulic type trolley to check feasibility of fly ash disposal arrangement. This trolley has a volume of approx. (90 Cubic feet) & measures (6ft x 10ft x 1.5ft) The verification was done by following manners:-
- Tare weight of said vehicle was 31.1 Qtls. at 14:39 on 01.10.2024 and reach the disposal site of fly ash at 14:50 which is located in Village Sikri Kalan, Modinagar approx. 4.5 KM away from unit.
 - At the disposal site, fly ash (dry form) was filled through JCB in said vehicle and sent to unit premises for weighing on weigh bridge. Gross weight of said vehicle was 60.2 Qtls. at 15:48 on 01.10.2024 and as per weigh slip, net weight of fly ash was found 29.10 Qtls. The copy of said weigh slip is attached herewith as **Annexure-I**.
 - Photographs taken during inspection is annexed as **Annexure-II**.
- 6) As per project proponent around 05 tractors and 10 trolleys of various size were deployed during operational phase of unit for disposal of fly ash but no documents (i.e. Registration of Vehicles, Size of Trolleys etc.) of those vehicles/Trolleys were provided. Further at the time of inspection original record/weigh slip/gate pass from November-2023 and onward were put up by the project proponent, which was randomly checked and found correct in accordance with records provided on page No-1109 and onwards. The copy of record checked during inspection is attached herewith as **Annexure-III**.

Observations:

- It was observed from weigh slip of vehicles, quantity of fly ash mentioned in records are in Qtls.
- As per record, the maximum quantity of fly ash disposed in single movement is 150 Qtls. through one vehicle (UP14HT-3729), which is mentioned at Sr. No-4 in fly ash logbook dated 04.11.2023. In this regard project proponent informed that this



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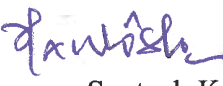
(Sandeep Sharma)
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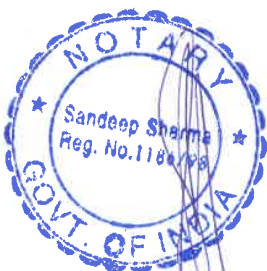
vehicle is dumper/truck, provided by the contractor at that time which was used only once for the transportation of fly ash but no documents of vehicles were provided in this regards.

- 3- During inspection vehicles mentioned in logbook were not available at the site and Contractor informed that various numbers of trolleys in different capacity were deployed during operational phase of unit but no details of such vehicles/trolleys were given. However at the time of inspection contractor has provided only one tractor with attached trolley.
- 4- In view of size of trolley and net weight of fly ash recorded at the time of inspection, transportation of fly ash in said quantity is observed feasible in accordance to the vehicle with attached trolley available at site.
- 5- It is pertinent to mention here that verification of vehicles/trolleys mentioned in logbook of unit could not be done due to non-availability of vehicles, and alleged trolleys attached there to due to off season.
- 6- In view of logbook provided by unit, same vehicle number has transported fly ash for number of times in a single day and quantity of fly ash loaded in the same vehicle varied. During inspection it was informed by contractor that reason for variation in such loaded quantity of fly ash in same vehicle is due to various size of trolleys deployed with same vehicle number for transportation.
- 7- During inspection the project proponent has not provided details regarding fly ash generation and transportation of fly ash by the contractor.

Therefore the above compliance report is submitted before this tribunal for kind consideration and further necessary action as the tribunal may deem fit and proper.


(Anshul sharma)
A.E.E.



(Kunwar Santosh Kumar)
A.E.E.



15 OCT 2024

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STORE

MODI SUGAR MILLS, MODI NAGAR

WEIGHTMENT SLIP

| | | | | |
|----------------|-------------|----------|--------------|---------------------|
| DATE : | 01-Oct-2024 | 16:43:44 | | |
| SERIAL NO. | 324977 | | | |
| SUP/CUST NAME | UP14AW8639 | | CARD NO : | 0 |
| VEHICLE NO. | OTHERS | | INVOICE NO | 0 |
| MATERIAL NAME | | | RR/GR NO | 0 |
| MATERIAL DESC | | | | |
| GATEPASS NO | 0 | | GROSS DATE : | 01-10-2024 15:48:56 |
| GROSS WEIGHT : | 60.2 Qtls. | | TARE DATE : | 01-10-2024 14:39:06 |
| TARE WEIGHT : | 31.1 Qtls. | | | |
| NET WEIGHT : | 29.10 Qtls. | | | |

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15 OCT 2024

(Sandeep Sharma)
 Reg. No. 1136/98
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Annexure-II



Weigh Bridge provided in premises of Sugar unit.



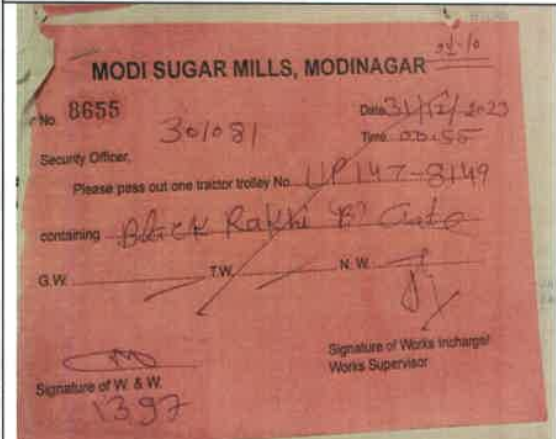
Fly Ash disposal site in Village Sikri Kalan, Modinagar, Ghaziabad.



Loading platform of wet fly ash after clarifier.



Original record put up by project proponent.



Original gate pass



Weightment slip



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 Reg. No. 1186/98
 NOTARY PUBLIC
 Ghaziabad (U.P.)
 15 OCT 2024



| Sl. No. | Date | Particulars | Debit | Credit | Balance | Particulars | Debit | Credit | Balance |
|---------|----------|-------------|--------|--------|---------|-------------|--------|--------|---------|
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| 02 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 03 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 04 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 05 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 06 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 07 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 08 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 09 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
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| 11 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 12 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 13 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
| 14 | " | UP 147-8149 | 304304 | 304304 | 0 | UP 147-8149 | 304304 | 304304 | 0 |
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Sandeep Sharma
Notary Public
Gwalior (U.P.)

15 OCT 2024



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| 51 | UP147-8149 | 302775 | 10310 | 6270 | 0197 | 1120 | 10010 | UP147-8149 | 302775 | 10600 | 25150 | 72230658 | 1415 |
| 52 | UP147-8149 | 702325 | 7040 | 4870 | 0407 | 1140 | 10010 | UP147-8149 | 302775 | 7040 | 32420 | 4316 | 8794 |
| 53 | UP147-8149 | 302325 | 6370 | 3080 | 0370 | 1335 | 10010 | UP147-8149 | 302775 | 98000 | 32420 | 63180 | 8201 |
| 54 | UP147-8149 | 302315 | 10000 | 3540 | 0389 | 1550 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
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| 57 | UP147-8149 | 302460 | 10470 | 3030 | 0748 | 0100 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
| 58 | UP147-8149 | 302444 | 8010 | 3650 | 0742 | 0257 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
| 59 | UP147-8149 | 302472 | 7680 | 3560 | 0748 | 0316 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
| 60 | UP147-8149 | 302488 | 15400 | 2760 | 0688 | 0516 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
| 61 | UP147-8149 | 302485 | 10400 | 3440 | 0530 | 0910 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
| 62 | UP147-8149 | 302370 | 7000 | 3500 | 0702 | 0725 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
| 63 | UP147-8149 | 302507 | 9200 | 3100 | 0592 | 0905 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 | 8201 |
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| 67 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
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| 69 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
| 70 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
| 71 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
| 72 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
| 73 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
| 74 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |
| 75 | UP147-8149 | 302530 | 7500 | 3500 | 0500 | 0894 | 1120 | 10010 | UP147-8149 | 302775 | 10000 | 32420 | 63180 |

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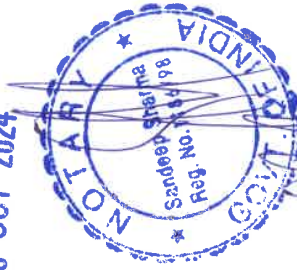


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| Sl. No. | Particulars | Debit | Credit | Balance | Particulars | Debit | Credit | Balance |
|---------|-------------|-------|--------|---------|-------------|-------|--------|---------|
| 51 | ... | ... | ... | ... | ... | ... | ... | ... |
| 52 | ... | ... | ... | ... | ... | ... | ... | ... |
| 53 | ... | ... | ... | ... | ... | ... | ... | ... |
| 54 | ... | ... | ... | ... | ... | ... | ... | ... |
| 55 | ... | ... | ... | ... | ... | ... | ... | ... |
| 56 | ... | ... | ... | ... | ... | ... | ... | ... |
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| 61 | ... | ... | ... | ... | ... | ... | ... | ... |
| 62 | ... | ... | ... | ... | ... | ... | ... | ... |
| 63 | ... | ... | ... | ... | ... | ... | ... | ... |
| 64 | ... | ... | ... | ... | ... | ... | ... | ... |
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| 66 | ... | ... | ... | ... | ... | ... | ... | ... |
| 67 | ... | ... | ... | ... | ... | ... | ... | ... |
| 68 | ... | ... | ... | ... | ... | ... | ... | ... |
| 69 | ... | ... | ... | ... | ... | ... | ... | ... |
| 70 | ... | ... | ... | ... | ... | ... | ... | ... |
| 71 | ... | ... | ... | ... | ... | ... | ... | ... |
| 72 | ... | ... | ... | ... | ... | ... | ... | ... |
| 73 | ... | ... | ... | ... | ... | ... | ... | ... |
| 74 | ... | ... | ... | ... | ... | ... | ... | ... |
| 75 | ... | ... | ... | ... | ... | ... | ... | ... |
| 76 | ... | ... | ... | ... | ... | ... | ... | ... |
| 77 | ... | ... | ... | ... | ... | ... | ... | ... |
| 78 | ... | ... | ... | ... | ... | ... | ... | ... |
| 79 | ... | ... | ... | ... | ... | ... | ... | ... |
| 80 | ... | ... | ... | ... | ... | ... | ... | ... |

15 OCT 2024



ATTESTED

(Sandeep Sharma)
Reg. No. 1138/98
NOTARY PUBLIC
Chhatisgarh (U.P.)

| Sl. No. | Particulars | Debit No. | Cr. No. | Dr. Amt. | Cr. Amt. | Dr. Date | Cr. Date | Dr. Amt. | Cr. Amt. |
|---------|-------------|------------|------------|----------|----------|------------|------------|----------|----------|
| 1 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 2 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 3 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 4 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 5 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 6 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 7 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 8 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 9 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 10 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 11 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 12 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 13 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 14 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 15 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 16 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 17 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 18 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 19 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 20 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 21 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 22 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 23 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 24 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 25 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 26 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 27 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 28 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 29 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |
| 30 | ... | UP14T-8149 | UP14T-8149 | 8272 | 8272 | 27-10-2024 | 27-10-2024 | 8272 | 8272 |



ATTESTED

(Sandeep Sharma)
Reg. No. 1136198
NOTARY PUBLIC
Chazalabad (U.P.)

15 OCT 2024

| Sl. No. | Date | Particulars | Debit | Credit | Balance | Sl. No. | Date | Particulars | Debit | Credit | Balance |
|---------|----------|-------------|--------|--------|---------|---------|----------|-------------|--------|--------|---------|
| 01 | 01/10/24 | 01-10-9968 | 77.50 | 35.90 | 41.60 | 01 | 01/10/24 | 01-10-9968 | 77.50 | 35.90 | 41.60 |
| 02 | 02/10/24 | 02-10-9969 | 75.10 | 31.40 | 43.70 | 02 | 02/10/24 | 02-10-9969 | 75.10 | 31.40 | 43.70 |
| 03 | 03/10/24 | 03-10-9970 | 109.90 | 71.00 | 38.90 | 03 | 03/10/24 | 03-10-9970 | 109.90 | 71.00 | 38.90 |
| 04 | 04/10/24 | 04-10-9971 | 107.80 | 67.50 | 40.30 | 04 | 04/10/24 | 04-10-9971 | 107.80 | 67.50 | 40.30 |
| 05 | 05/10/24 | 05-10-9972 | 92.00 | 55.10 | 36.90 | 05 | 05/10/24 | 05-10-9972 | 92.00 | 55.10 | 36.90 |
| 06 | 06/10/24 | 06-10-9973 | 166.20 | 91.50 | 74.70 | 06 | 06/10/24 | 06-10-9973 | 166.20 | 91.50 | 74.70 |
| 07 | 07/10/24 | 07-10-9974 | 82.40 | 48.00 | 34.40 | 07 | 07/10/24 | 07-10-9974 | 82.40 | 48.00 | 34.40 |
| 08 | 08/10/24 | 08-10-9975 | 50.80 | 28.50 | 22.30 | 08 | 08/10/24 | 08-10-9975 | 50.80 | 28.50 | 22.30 |
| 09 | 09/10/24 | 09-10-9976 | 58.00 | 31.00 | 27.00 | 09 | 09/10/24 | 09-10-9976 | 58.00 | 31.00 | 27.00 |
| 10 | 10/10/24 | 10-10-9977 | 58.00 | 31.00 | 27.00 | 10 | 10/10/24 | 10-10-9977 | 58.00 | 31.00 | 27.00 |
| 11 | 11/10/24 | 11-10-9978 | 310.77 | 162.00 | 148.77 | 11 | 11/10/24 | 11-10-9978 | 310.77 | 162.00 | 148.77 |
| 12 | 12/10/24 | 12-10-9979 | 310.77 | 162.00 | 148.77 | 12 | 12/10/24 | 12-10-9979 | 310.77 | 162.00 | 148.77 |
| 13 | 13/10/24 | 13-10-9980 | 310.77 | 162.00 | 148.77 | 13 | 13/10/24 | 13-10-9980 | 310.77 | 162.00 | 148.77 |
| 14 | 14/10/24 | 14-10-9981 | 310.77 | 162.00 | 148.77 | 14 | 14/10/24 | 14-10-9981 | 310.77 | 162.00 | 148.77 |
| 15 | 15/10/24 | 15-10-9982 | 310.77 | 162.00 | 148.77 | 15 | 15/10/24 | 15-10-9982 | 310.77 | 162.00 | 148.77 |
| 16 | 16/10/24 | 16-10-9983 | 310.77 | 162.00 | 148.77 | 16 | 16/10/24 | 16-10-9983 | 310.77 | 162.00 | 148.77 |
| 17 | 17/10/24 | 17-10-9984 | 310.77 | 162.00 | 148.77 | 17 | 17/10/24 | 17-10-9984 | 310.77 | 162.00 | 148.77 |
| 18 | 18/10/24 | 18-10-9985 | 310.77 | 162.00 | 148.77 | 18 | 18/10/24 | 18-10-9985 | 310.77 | 162.00 | 148.77 |
| 19 | 19/10/24 | 19-10-9986 | 310.77 | 162.00 | 148.77 | 19 | 19/10/24 | 19-10-9986 | 310.77 | 162.00 | 148.77 |
| 20 | 20/10/24 | 20-10-9987 | 310.77 | 162.00 | 148.77 | 20 | 20/10/24 | 20-10-9987 | 310.77 | 162.00 | 148.77 |
| 21 | 21/10/24 | 21-10-9988 | 310.77 | 162.00 | 148.77 | 21 | 21/10/24 | 21-10-9988 | 310.77 | 162.00 | 148.77 |
| 22 | 22/10/24 | 22-10-9989 | 310.77 | 162.00 | 148.77 | 22 | 22/10/24 | 22-10-9989 | 310.77 | 162.00 | 148.77 |
| 23 | 23/10/24 | 23-10-9990 | 310.77 | 162.00 | 148.77 | 23 | 23/10/24 | 23-10-9990 | 310.77 | 162.00 | 148.77 |
| 24 | 24/10/24 | 24-10-9991 | 310.77 | 162.00 | 148.77 | 24 | 24/10/24 | 24-10-9991 | 310.77 | 162.00 | 148.77 |
| 25 | 25/10/24 | 25-10-9992 | 310.77 | 162.00 | 148.77 | 25 | 25/10/24 | 25-10-9992 | 310.77 | 162.00 | 148.77 |
| 26 | 26/10/24 | 26-10-9993 | 310.77 | 162.00 | 148.77 | 26 | 26/10/24 | 26-10-9993 | 310.77 | 162.00 | 148.77 |
| 27 | 27/10/24 | 27-10-9994 | 310.77 | 162.00 | 148.77 | 27 | 27/10/24 | 27-10-9994 | 310.77 | 162.00 | 148.77 |
| 28 | 28/10/24 | 28-10-9995 | 310.77 | 162.00 | 148.77 | 28 | 28/10/24 | 28-10-9995 | 310.77 | 162.00 | 148.77 |
| 29 | 29/10/24 | 29-10-9996 | 310.77 | 162.00 | 148.77 | 29 | 29/10/24 | 29-10-9996 | 310.77 | 162.00 | 148.77 |
| 30 | 30/10/24 | 30-10-9997 | 310.77 | 162.00 | 148.77 | 30 | 30/10/24 | 30-10-9997 | 310.77 | 162.00 | 148.77 |
| 31 | 31/10/24 | 31-10-9998 | 310.77 | 162.00 | 148.77 | 31 | 31/10/24 | 31-10-9998 | 310.77 | 162.00 | 148.77 |



ATTESTED

(Sandeep Sharma)
Reg. No. 1358/98
NOTARY PUBLIC
Ghaziabad (U.P.)

15 OCT 2024

| Sl. No. | Doc. No. | Particulars | Area | Value | Rate | Stamp | Ch. No. | Ch. No. | Ch. No. | Ch. No. |
|---------|----------|-------------|--------|-------|-------|--------|---------|---------|---------|---------|
| 1 | 17-3-24 | UP14T-8149 | 45-16 | 3896 | 85.90 | 314551 | 38-50 | 48-50 | 190-50 | 190-50 |
| 2 | | UP14-4843 | 57-10 | 721 | 12.64 | 314563 | 33-20 | 24-40 | 1103 | 220-67 |
| 3 | | UP14-4842 | 48-20 | 3892 | 80.85 | 314566 | 34-20 | 35-20 | 1041 | 220-67 |
| 4 | | UP14-4842 | 60-80 | 722 | 11.84 | 314566 | 25-10 | 25-10 | 1106 | 512-14 |
| 5 | | UP14-4842 | 57-90 | 3898 | 68.25 | 314567 | 35-10 | 60-00 | 1042 | 512-14 |
| 6 | | UP14-4842 | 48-90 | 723 | 12.64 | 314568 | 34-20 | 35-10 | 1043 | 330-27 |
| 7 | | UP14T-8149 | 42-90 | 134 | 31.00 | 314568 | 33-20 | 34-20 | 5600 | 1107 |
| 8 | | UP14-4843 | 72-80 | 723 | 12.64 | 314568 | 34-20 | 34-20 | 5600 | 1107 |
| 9 | | UP14-4842 | 58-10 | 135 | 23.05 | 314568 | 32-90 | 32-90 | 52-10 | 728 |
| 10 | | UP14-4842 | 49-80 | 724 | 13.6 | 314568 | 38-70 | 60-10 | 1046 | 1225 |
| 11 | | UP14-4842 | 17-90 | 725 | 13.05 | 314568 | 31-10 | 31-10 | 64-10 | 729 |
| 12 | | UP14T-8149 | 72-70 | 136 | 23.05 | 314568 | 40-90 | 40-90 | 62-40 | 1047 |
| 13 | | UP14-4842 | 42-70 | 726 | 13.6 | 314568 | 32-20 | 32-20 | 46-00 | 730 |
| 14 | | UP14T-8149 | 40-70 | 137 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 15 | | UP14T-8149 | 49-50 | 3899 | 80.85 | 314568 | 32-20 | 32-20 | 46-00 | 730 |
| 16 | | UP14T-8149 | 47-10 | 138 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 17 | | UP14T-8149 | 36-00 | 139 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 18 | | UP14T-8149 | 73-70 | 3900 | 80.85 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 19 | | UP14T-8149 | 49-10 | 140 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 20 | | UP14T-8149 | 57-00 | 1102 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 21 | | UP14T-8149 | 65-10 | 1103 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 22 | | UP14T-8149 | 77-80 | 141 | 23.05 | 314568 | 30-40 | 30-40 | 62-40 | 1047 |
| 23 | 18-3-24 | UP14T-8149 | 44-80 | 142 | 23.05 | 314577 | 30-00 | 30-00 | 62-50 | 711 |
| 24 | | UP14T-4393 | 44-60 | 350 | 7.90 | 314579 | 30-00 | 35-30 | 62-50 | 711 |
| 25 | | UP14T-8149 | 72-60 | 143 | 11.80 | 314580 | 30-00 | 32-00 | 148 | 1030 |
| 26 | | UP14T-8149 | 62-60 | 144 | 14.5 | 314580 | 30-00 | 36-00 | 148 | 1030 |
| 27 | | UP14T-8149 | 40-00 | 145 | 14.5 | 314580 | 30-00 | 36-00 | 148 | 1030 |
| 28 | | UP14T-4393 | 77-80 | 1039 | 18.00 | 314615 | 35-90 | 35-30 | 169 | 1039 |
| 29 | | UP14T-4393 | 110-10 | 1103 | 18.00 | 314616 | 35-90 | 35-30 | 169 | 1039 |
| 30 | | UP14T-4393 | 77-40 | 149 | 18.00 | 314649 | 36-00 | 30-90 | 50-20 | 155 |
| 31 | | UP14T-4393 | 31-20 | 104 | 20.10 | 314650 | 30-70 | 30-70 | 50-20 | 155 |



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/08
NOTARY PUBLIC
Ghaziabad (U.P.)

15 OCT 2024

| Sl. No. | Doc. No. | Doc. Date | Doc. Value | Doc. Type | Doc. Description | Doc. Amount | Doc. Status | Doc. Remarks |
|---------|----------|-----------|------------|-----------|------------------|-------------|-------------|--------------|
| 1 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 2 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 3 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 4 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 5 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 6 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 7 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 8 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 9 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 10 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 11 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 12 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 13 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 14 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 15 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 16 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 17 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 18 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 19 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 20 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 21 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 22 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 23 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 24 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 25 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 26 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 27 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 28 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 29 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 30 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 31 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 32 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 33 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 34 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 35 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 36 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 37 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 38 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 39 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 40 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 41 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 42 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 43 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 44 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 45 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 46 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 47 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 48 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 49 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |
| 50 | 27104104 | 27/10/24 | 10000 | 1 | 40107-4383 | 10000 | 10000 | |



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/28
NOTARY PUBLIC
Ghaziabad (U.P.)

15 OCT 2024

| | | | | | | | | |
|----|------------|------------|--------|-------|-------|------|------|------|
| 01 | 01/10/2024 | UP107-8105 | 321940 | 7670 | 3700 | 3790 | 0880 | 0900 |
| 02 | " | UP107-8105 | 321916 | 9020 | 12020 | 1400 | 0822 | 110 |
| 03 | " | UP107-8105 | 321952 | 1020 | 3500 | 4090 | 0870 | 150 |
| 04 | " | UP107-8105 | 321942 | 9740 | 3740 | 5900 | 0880 | 0805 |
| 05 | " | UP107-8105 | 321957 | 8940 | 3240 | 5700 | 0830 | 100 |
| 06 | " | UP107-8105 | 321918 | 7410 | 4400 | 2390 | 0830 | 100 |
| 07 | " | UP107-8105 | 321975 | 9020 | 8400 | 3600 | 0830 | 100 |
| 08 | " | UP107-8105 | 321920 | 8470 | 3490 | 4840 | 0830 | 100 |
| 09 | " | UP107-8105 | 321900 | 8850 | 3600 | 5900 | 0830 | 100 |
| 10 | " | UP107-8105 | 322000 | 9470 | 3710 | 6000 | 0830 | 100 |
| 11 | " | UP107-8105 | 322014 | 10140 | 3610 | 6500 | 0840 | 0810 |
| 12 | " | UP107-8105 | 322024 | 8510 | 3710 | 5900 | 0840 | 100 |
| 13 | " | UP107-8105 | 322048 | 7010 | 3640 | 3370 | 0840 | 100 |
| 14 | " | UP107-8105 | 322053 | 9910 | 3570 | 5500 | 0840 | 100 |
| 15 | " | UP107-8105 | 322064 | 8250 | 3720 | 5300 | 0840 | 100 |
| 16 | " | UP107-8105 | 322070 | 6460 | 3650 | 2810 | 0840 | 100 |



ATTESTED

(Sandeep Sharma)
Reg. No. 186198
NOTARY PUBLIC
Ghaziabad (U.P.)

15 OCT 2024

| | | | | | | | |
|----|-------------|--------|------|-------|-------|-------|-------|
| 61 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 62 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 63 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 64 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 65 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 66 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 67 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 68 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 69 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 70 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 71 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 72 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 73 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 74 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 75 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 76 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 77 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 78 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 79 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |
| 80 | 611107-8145 | 250776 | 8540 | 35520 | 57000 | 10000 | 10000 |



ATTESTED

(Sandeep Sharma)
Reg. No. 1184/98
NOTARY PUBLIC
Chhazlabad (U.P.)

15 OCT 2024

| Sl. No. | Particulars | Debit | Credit | Balance | Dr | Cr | Dr | Cr | Dr | Cr | Dr | Cr |
|---------|-------------|------------|--------|---------|-------|-------|-------|-------|----|----|----|----|
| 1 | 11/11/2023 | 10147-9963 | 251255 | 61-30 | 35-30 | 21-00 | 7-34 | 2110 | | | | |
| 2 | " | 10147-9963 | 251255 | 61-30 | 47-50 | 46-00 | 821 | 2110 | | | | |
| 3 | " | 10147-9963 | 251255 | 61-30 | 46-50 | 68-50 | 682 | 2110 | | | | |
| 4 | " | 10147-9963 | 251255 | 61-30 | 30-50 | 45-00 | 7-35 | 2110 | | | | |
| 5 | " | 10147-9963 | 251255 | 61-30 | 28-50 | 45-50 | 77-00 | 8212 | | | | |
| 6 | " | 10147-9963 | 251255 | 61-30 | 28-50 | 54-10 | 7-36 | 2110 | | | | |
| 7 | " | 10147-9963 | 251255 | 61-30 | 16-10 | 12-40 | 7-40 | 8213 | | | | |
| 8 | " | 10147-9963 | 251255 | 61-30 | 40-00 | 8-50 | 69-14 | 2110 | | | | |
| 9 | " | 10147-9963 | 251255 | 61-30 | 36-05 | 69-60 | 9-114 | 9-40 | | | | |
| 10 | " | 10147-9963 | 251255 | 61-30 | 48-00 | 85-60 | 69-14 | 7-40 | | | | |
| 11 | " | 10147-9963 | 251255 | 61-30 | 31-06 | 41-80 | 9-038 | 11-50 | | | | |
| 12 | " | 10147-9963 | 251255 | 61-30 | 35-06 | 55-70 | 7-115 | 13-00 | | | | |
| 13 | " | 10147-9963 | 251255 | 61-30 | 30-05 | 58-70 | 9-037 | 8-45 | | | | |
| 14 | " | 10147-9963 | 251255 | 61-30 | 46-07 | 84-60 | 69-15 | 14-25 | | | | |
| 15 | " | 10147-9963 | 251255 | 61-30 | 30-05 | 55-70 | 9-033 | 1-55 | | | | |
| 16 | " | 10147-9963 | 251255 | 61-30 | 38-60 | 21-40 | 7-116 | 7-20 | | | | |
| 17 | " | 10147-9963 | 251255 | 61-30 | 35-25 | 61-40 | 70-40 | 10-00 | | | | |
| 18 | " | 10147-9963 | 251255 | 61-30 | 48-50 | 81-60 | 5-214 | 22-20 | | | | |
| 19 | " | 10147-9963 | 251255 | 61-30 | 35-70 | 76-00 | 7-43 | 2110 | | | | |
| 20 | " | 10147-9963 | 251255 | 61-30 | 30-60 | 70-60 | 7-43 | 2110 | | | | |
| 21 | " | 10147-9963 | 251255 | 61-30 | 33-30 | 16-10 | 70-19 | 0-05 | | | | |
| 22 | " | 10147-9963 | 251255 | 61-30 | 90-90 | 46-60 | 69-16 | 69-16 | | | | |
| 23 | " | 10147-9963 | 251255 | 61-30 | 48-00 | 30-00 | 62-16 | 10-05 | | | | |
| 24 | " | 10147-9963 | 251255 | 61-30 | 35-06 | 23-80 | 7-015 | 11-75 | | | | |
| 25 | " | 10147-9963 | 251255 | 61-30 | 46-00 | 10-10 | 69-11 | 12-30 | | | | |
| 26 | " | 10147-9963 | 251255 | 61-30 | 42-01 | 56-00 | 62-17 | 15-15 | | | | |
| 27 | " | 10147-9963 | 251255 | 61-30 | 45-00 | 45-00 | 10-16 | 14-90 | | | | |
| 28 | " | 10147-9963 | 251255 | 61-30 | 70-30 | 69-10 | 69-10 | 16-50 | | | | |
| 29 | " | 10147-9963 | 251255 | 61-30 | 19-00 | 19-00 | 17-18 | 14-45 | | | | |
| 30 | " | 10147-9963 | 251255 | 61-30 | 20-90 | 20-90 | 17-18 | 10-15 | | | | |